

ITEM NO.41

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10699-
10705/2023

DR. MALTI SACHAN @ MALTI CHAUDHARY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 29-11-2023 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR
Mr. Manish, Adv.

For Respondent(s)

Dr. Sushil Balwada, AOR
Mr. Nandlal Kumar Mishra, Adv.
Mr. Abhishek Yadav, Adv.

Mr. Shubhanshu Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.4 and 6 are duly represented.

Ld. Advocate, Ms. Maulshree Pathak, appearing on behalf of
Ms. Anuja Pethia, Advocate-on-record for respondent No.6 submits
that she has filed 'NOC' yesterday in the office. Office to
verify and update the records.

contd....

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps and file fresh particulars in respect of the unserved respondent Nos.3, 5, 8 and 12. Ld. counsel makes request for issuance of notice upon respondent No.12 through Central Agency. Allowed.

Service is complete on respondent Nos. 1, 2, 7, 9-11 and 13 but none has entered appearance.

List again on 17.1.2024.

H. SHASHIDHARA SHETTY
Registrar